

Government Of India
Ministry Of Power

Notification

New Delhi, the 28th October, 2004

G.S.R. 721(E) – In exercise of the powers conferred by clause (s) of sub-section (2) of section 176 of the Electricity Act, 2003, the Central Government hereby makes the following rules regulating the method of recruitment to certain posts in the Appellate Tribunal for Electricity, namely:-

1. **Short title and commencement.** – (1) These rules may be called the Appellate Tribunal for Electricity Salary, Allowances and other Conditions of Service of the Officers and Employees Rules, 2004.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. **Application.**- These rules shall apply to the posts specified in column 1 of the Schedule annexed to these rules.

3. **Number of posts, classification and scale of pay.**- The number of posts, their classification and the scale of pay attached thereto shall be as specified in columns 2 to 4 of the said Schedule.

4. **Method of recruitment, age limit and other qualifications, etc.**- The method of recruitment, age limit, qualifications and other matters relating to the said posts shall be as specified in columns 5 to 14 of the aforesaid Schedule.

5. **Disqualification.**- No person,-

i) who has entered into or contracted a marriage with a person having a spouse living; or

- ii) who having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

6. **Power to relax.**- Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order and for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category or persons.

7. **Saving.**- Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes ex-servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

8. **Other conditions of service.**---Other conditions of service of the officers and employees of the Appellate Tribunal for Electricity, for which no specific provisions have been provided, shall be regulated in accordance with such rules as are, from time to time, applicable to officers and employees of the Central Government Group drawing the pay and allowances in corresponding scales of pay.

Schedule

1	2	3	4.	5.	6.	7.	8.	9.	10.	11.	12	13.	14.
Name of post.	Number of post.	Classification.	Scale of pay.	Whether selection post or non-selection.	Whether benefit of added years of service admissible under rule 30 of the Central Civil Services (Pension) Rules, 1972.	Age limit for direct recruitment.	Educational and other qualifications required for direct recruitment.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees	Period of probation, if any	Method of recruitment whether by direct recruitment or by promotion or by deputation absorption and percentage of vacancies to be filled by various method.	In case of recruitment by promotion/deputation/absorption to be made.	If Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission is to be consulted in making recruitment.
1. Registrar.	1 (2004) (subject to variation dependant on workload)	Equivalent to Gr. 'A' post in the Central Government.	Rs. 18400-500-22400	Not applicable	Not applicable.	Not applicable.	Not applicable.	Not applicable.	Not applicable.	Deputation.	1) Officers of the Central Government or State Government possessing degree in law and holding a) analogous posts in Central Government/State	Selection Committee (consisting of):- i) Chairpersons of the Appellate Tribunal – Chairman. ii) Two senior-most Members of the Appellate Tribunal – As	Not applicable

											<p>Government/High Court on regular basis; or</p> <p>b) Post in Central / State Government/ High Court, with two years regular service in the scale of Rs.16400-20000 or equivalent ;</p> <p>c) Post in Central / State Government/ High Court, with three years regular service in the scale of Rs.14300-18300 or equivalent or</p> <p>2) Officers holding</p>	Members.	
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											posts of District Judge/ Additional District Judge/ Registrar/ Additional Registrar/ Joint Registrar of High Courts.		
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1	2	3	4.	5.	6.	7.	8.	9.	10.	11.	12	13.	14.
2. Deputy Registrar.	1 (2004). (subject to variation dependent on work load)	Equivalent to Group A post in the Central Government	Rs. 12000- 375- 16500.	Not applicable.	Not applicable.	Not applicable.	Not applicable.	Not applicable.	Not applicable.	Deputation.	1) Officers possessing degree in law and holding a) analogous posts in Central Government/ State Government/ High Court on regular basis; or b) with five yrs. regular service in the scale of Rs.10000- 325- 15200 or equivalent ; or judicial officers with minimum service of 8 years, officers	Selection will be made by the Selection Committee (comprising Chairpersons, 2 Members and Registrar of the Appellate Tribunal).	Not applicable.

											holding posts of Additional Registrar/ Joint Registrar / Deputy Registrar in High Courts with at least five years regular service.		
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3. Court Mas- ter.	1 (2004). (subje ct to variat ion depen dant on work load)	Equiv alent to Grade 'A' post In the Centr al Gover nment .	Rs. 6500- 200- 10500	Not appli- cable.	Not applica- ble.	Not appli- cable.	Not appli- cable.	Not appli- cable.	Not appli- cable.	Deputa- tion.	1) Officers possessing a bachelors degree or equivalent 2) having speed of 120 wpm in shorthand (English) i) Holding analogous posts on regular basis; or ii) with five years Regular service in the scale of Rs.5500- 175-9000 or equivalent .	Selection will be made by the Selection Com- mittee (compri- sing Registrar and Admini- strative cum Accounts Officer Of the Appellate Tribunal).	Not appli- cable.

1	2	3	4	5	6	7	8	9	10	11	12	13	14
4. Admi- nistra- tive- cum- Accou- nts Officers .	1 (2004). (subje- ct to variat- ion depen- dant on work load)	Equiv- alent to Group A post in the Cent- ral Govern- ment .	Rs. 10000- 325- 15200.	Not appli- cable.	Not appli- cable.	Not appli- cable.	Not Appli- cable.	Not Appli- cable.	Not appli- cable.	Deputa- tion.	Officer under the Central Govt. a)- i) holding analogous posts on regular basis; or ii) with five years re- gular service in the scale of Rs.8000- 275- 13500 or equivalent iii) with eight years regular service in the scale of Rs.6500- 200- 10500 or equiv. b) Possess- ing a Bache- lor degree with at	Selec- tion will be made by the Selection Commis- sion (comprisi- ng chairpers- on, two Members and Registrar of the Tribunal).	Not appli- cable.

											least five years ex- perience in administra- - tive and establish- ment matters at the executive or supervisor y level.		
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5. Prin- cipal Private Secretary .	4 (2004) (subject to variation dependa nt on work load)	Equiv. to Group 'A' post in the Cent- ral Govern- ment.	Rs., 10000- 325- 15200.	Not appli- cable.	Not appli- cable.	Not appli- cable.	Not appli- cable.	Not appli- cable.	Not appli- cable.	Deputat ion.	Officers under the Central Governme nt. a)- i) holding analogous posts on regular basis; or ii) with eight years re- gular service in the scale of Rs.6500- 10500 or equivalent b) Possess- ing speed of stenograp hy 100 wpm (English/ Hindi).	Selec- tion will be made by the Selection Commi- tee (comprisi ng Chairpers on, two Members and Registrar of the Tribunal).	Not appli- cable.

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6. Pri- vate Sec- retar y.	1 (2004). (subject to variatio n dependa nt on work load)	Equiv. to Group 'B' post in the Cent- ral Govern ment.	Rs. 6500- 200- 10500.	Not appli- cable.	Not appli- cable.	Not appli- cable.	Not appli- cable.	Not appli- cable.	Not appli- cable.	Deputa- tion.	Officers under the Central Govt. a)- i) holding analogous posts on regular basis; or ii) with three years re- gular service in the scale of Rs.5500- 9000 or Equivalen t; or iii) With six years regu- lar service in the scale of Rs. 5000- 8000 or equiv. Or iv) With eight years regular service in the scale of	Selec- tion will be made by the Selection Commi- ttee (comprisi ng Registrar and Administr ative cum Accounts Officer of the Tribunal).	Not appli- cable.

											Rs.4500-7000 or equiv. b) Possessing speed stenography 100 wpm (English/Hindi).		
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7. Librarian.	1 (2004) (subject to variation dependent on work load)	Equivalent to Gr.'B' post in the Central Government.	Rs. 6500-200-10500.	Not applicable.	Deputation.	Officers under the Central Government a)- i) holding analogous posts on regular basis; or ii) with three years regular service in the scale of Rs.5500-9000 or Equivalent; or iii) With six years regular service in the scale of Rs. 5000-8000 or equiv. Or iv) With eight years regular service in the scale of Rs.4500-7000 or equiv. b) i) Possessing a degree in Library	Selection will be made by the Selection Committee (comprising Registrar and Administrative-cum-Accounts Officer of the Appellate Tribunal.	Not applicable.					

											Science from a recognized University ii) 5 years experience as Librarian/ Assistant Librarian In a reputed Library.		
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8. Acco- ntant.	1 (2004) (subject to variatio n depend ant on work load)	Equival ent to Gr. 'B' post in the Central Govern ment.	Rs 5500- 175- 9000.	Not appli- cable.	Not appli- cable.	Not appli- cable.	Not appli- cable.	Not appli- cable.	Not appli- cable.	Deputa- tion.	Officers under the Central Government a)- i) holding analogous posts on regular basis; or ii) with ten years regular service in the scale of Rs.4000-6000 or equivalent; b) should be well versed with Accounts/ Estalish- ment/ Adminis- tration work etc.	Selec- tion will be made by the Selec- tion Commi- tee (com- rising Regis- rar and Adm- nistra- tive- cum- Account s Officer of the Appe- llate Tribuna l.	Not appli- cable.

1	2	3	4	5	6	7	8	9	10	11	12	13	14
9. Assi- stant.	1 (2004) (subject to variatio n dependa nt on work load)	Equival ent to Gr. 'B' post in the Central Govern ment.	Rs 5500- 175- 9000.	Not appli- cable.	Not appli- cable.	Not appli- cable.	Not appli- cable.	Not appli- cable.	Not appli- cable.	Deputation.	Officers under the Central Government i) holding analogous posts on regular basis; or ii) with ten years re- gular service in the scale of Rs.4000-6000 or equivalent.	Selec tion will be made By the Selection Commi- ttee (com- rising Regis- trar and Adm- nistra- tive-cum- Accounts Officer of the Appe- llate Tribunal.	Not appli- cable.

1	2	3	4	5	6	7	8	9	10	11	12	13	14
10. Personal Assistant.	5 (2004) (subject to variation dependent on work load)	Equivalent to Gr. 'B' post in the Central Government.	Rs 5500- 175- 9000.	Not applicable.	Not applicable.	Not applicable.	Not applicable.	Not applicable.	Not applicable.	Deputation.	Officers under the Central Government a)- i) holding analogous posts on regular basis; or ii) with eight years regular service in the scale of Rs.4000-6000 or Equivalent. b)) Possess- ing speed of stenography of 100 wpm (English/ Hindi).	Selection will be made by the Selection Committee (com- prising Registrar and Administra- tive-cum- Accounts Officer of the Appellate Tribunal.	Not applicable.

1	2	3	4	5	6	7	8	9	10	11	12	13	14
11. Steno Gr.D.	1 (2004) (subject to variation dependant on work load)	Equivalent to Group 'C' post in the Central Government.	Rs 4000- 100- 6000.	Not applicable.	Not applicable.	Not applicable.	Not applicable.	Not applicable .	Not applicable.	Deputation.	Officers Under the Central Government a)- i) holding analogous posts on regular basis; or ii) Lower Division Clerk with five yrs. regular service in the scale of Rs. 3050-4590 or equiv. b) Possessing speed of stenography of 100 w.p.m. (English/Hindi).	Selection will be made by the Selection Committee (comprising Registrar and Administrative-cum- Accounts Officer of the Appellate Tribunal.	Not applicable.

1	2	3	4	5	6	7	8	9	10	11	12	13	14
12. Cashier.	1 (2004) (subject to variation dependent on work load)	Equiv. to Group 'C' post in the Central Government.	Rs. 3050-75-4590.	Not applicable.	Deputation.	Officer under the Central Government a)- i) holding analogous posts on regular basis; ii) Experience of cash and accounts in the Ministry/ Department.	Selection will be made by the selection Committee (comprising Registrar and Administrative-cum-Accounts Officer of the Appellate Tribunal.	Not applicable.					

Sd/-
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(F.No. 23/64/2003-R&R)

